

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 823 of 2022 & I.A. No. 3320 of 2022 | Stressed Assets Stabilization Fund Vs. Delta International Ltd. | Anand Varma | Saurav Gupta Sumesh Dhawan Vatsala Kak |
| 2. | Comp. App. (AT) (Ins) No. 913 of 2022 & I.A. No. 2499 of 2022 (With Defects) | A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd. | Vikram Hegde | Karan Batura |
| 3. | Comp. App. (AT) (Ins) No. 1035 of 2022 | Dinesh Mehta Vs. Amit Kumar Mehta & Anr. | Santosh Kumar | |
| 4. | Comp. App. (AT) (Ins) No. 1142 of 2022 | Indian Bank & Ors. Vs. VHV Beverages Pvt. Ltd. | Amod Kumar Dalela | |
| 5. | Contempt Case (AT) No. 23 of 2022 in Comp. App. (AT) (Ins) No. 1003 of 2020 | Union Bank of India Vs. Sarveshwar Creations Pvt. Ltd. | Ekta Choudhary | |
| 6. | Contempt Case (AT) No. 24 of 2022 in Comp. App. (AT) (Ins) No. 1007 of 2021 | Mars Infra Engineering Pvt. Ltd. & Anr. Vs. Municipal Corporation Faridabad & Anr. | Rakesh Kumar | |
| 7. | Restoration Application (AT) No. 06 of 2022 in Comp. App. (AT) (Ins) No. 846 of 2022 | G.L. Shoes Vs. Action Udhog Pvt. Ltd. | Nitin Kumar Kaushik | |

For Admission (After Notice)

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| 8. | Comp. App. (AT) (Ins) No. 342 of 2022 | Bank of India Vs. Pradeep Kumar Gupta Resolution professional for Agnipa Energo Pvt. Ltd. & Ors. | Ashish Rana | Pranay Agarwal Pradeep Kr. Goenka- R1 |
| 9. | Comp. App. (AT) (Ins) No. 572 of 2022 | Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd. | Farrukh Khan | Anshula Grover |
| 10. | Comp. App. (AT) (Ins) No. 622 of 2022 | Sunil Kumar Agrawal Resolution Professional GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority | Rakesh Kumar | Rachit Mittal |
| 11. | Comp. App. (AT) (Ins) No. 711 of 2022 | Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors. | Nishant Awana | Anju Jain-R1 Nishi Chaudhary- R2 & R3 |
| 12. | Comp. App. (AT) (Ins) No. 727 of 2022 | Mrs. Radha Prakash Vs. Bhadani Financers Pvt. Ltd. | Kirit S. Javali | Manish Jain |
| 13. | Comp. App. (AT) (Ins) No. 905 of 2022 | SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. With | Shantanu Singh | Abhishek Anand Nipun Gautam Ishita Sharma |
| 14. | Comp. App. (AT) (Ins) No. 642 of 2022 | SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr. | Payal Kakra | Abhishek Anand Prabhat R. Singh-R1 |
| 15. | Comp. App. (AT) (Ins) No. 915 of 2022 | Gandhar Oil Refinery (India) Ltd. Vs. City Oil Pvt. Ltd. | P. Sirohi | Kumar Anuragh Singh Zain.A.Khan |
| 16. | Comp. App. (AT) (Ins) No. 927 of 2022 | Nilanjana Chakravorty Dutta Vs. Binod Kumar Choudhary & Ors. | Subhasis Dey | C. Priyadarshi D. Nayyar Rakesh Taneja |
| 17. | Comp. App. (AT) (Ins) No. 978 of 2022 | State Bank of India Vs. N.S. Engineering Projects Pvt. Ltd. With | Sanjay Kapur | Animesh Kumar Nishant Kumar |

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| 18. | Comp. App. (AT) (Ins) No. 1000 of 2022 | IDBI Bank Ltd. Vs. Abhijeet Integrated Steel Ltd. With | Bishwajit Dubey | |
| 19. | Comp. App. (AT) (Ins) No. 1039 of 2022 & I.A. No. 3015 of 2022 | Punjab National Bank Vs. N. S. Engineering Projects Pvt. Ltd. | Anant Gautam | Animesh Kumar Nishant Kumar Shubhangi Tiwari |

For Hearing

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| 20. | Comp. App. (AT) (Ins) No. 729 of 2022 | Sintex Plastics Technology Ltd. Vs. Mahatva Plastic Products and Building Materials Pvt. Ltd. & Ors. With | Henna George | Aman Gandhi Parthasarathy Bose Sarraah Kahmbati-R1 Raheel Patel-R3 Shivangi Nanda-R4 Vividh Tandon |
| 21. | Comp. App. (AT) (Ins) No. 730 of 2022 | Sintex Plastics Technology Ltd. Vs. State Bank of India & Ors. With | Henna George | Malak M. Bhatt Rajat Bector-R1 Raheel Patel-R2 Aman Gandhi Parthasarathy Bose |
| 22. | Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1813 of 2021 | KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With | Shankh Sengupta | Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti |
| 23. | Comp. App. (AT) (Ins) No. 577 of 2021 | Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr. With | Heena George | Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1 |
| 24. | Comp. App. (AT) (Ins) No. 674 of 2021 | DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors. With | Hafeez Patanwala | Heena George Arjun Sheth-R2 Ketul R. Patel-R3 Kaazvin Kapadia-R4 |
| 25. | Comp. App. (AT) (Ins) No. 814 of 2021 | Insolvency and Bankruptcy Board of India Vs. Sintex Plastics Technology Ltd. & Ors. | Vikas Mehta | Henna George Arvind Kr. Gupta Shivani Sharma-R1 Shubhabrata Chakraborti |

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

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| 26. | I.A. No. 2832 of 2022 in Comp. App. (AT) (Ins) No. 486 of 2022 | Sanchit Saraf Suspended Director of Saraf Gartex Ltd. Vs. Kamakshi Kraftex Pvt. Ltd. & Anr. | Amol Vyas | Aishwarya Nikhil Yadav |
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For Admission (Fresh Case)

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| 27. | Review Application No. 04 of 2022 in Comp. App. (AT) (Ins) No. 116 of 2022 | Employees Provident Fund Organization Vs. Subodh Kumar Agarwal & Ors. | Hitesh sachar | |
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For Hearing

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| 28. | Comp. App. (AT) (Ins) No. 109 of 2020 (PH) | Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With | Prashant S. Kenjale | Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3 |
| 29. | Comp. App. (AT) (Ins) No. 248 of 2020 (PH) | State Tax Officer Vs. Ricoh India Ltd. & Ors. | Aniruddha P. Mayee | Raveena Rai-R2 & R3 |

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

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| 30. | I.A. No. 3410 of 2022 in Comp. App. (AT) (Ins) No. 03 of 2022 | Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr. | Kumar Anurag Singh | Rajesh Kr. Gautam |
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**